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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.61/6440/2021

This the 27th day of August, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Mohd. Shabber

.....Applicant

By Advocate:- Mr. Z.A. Mughal

Versus

State of Jammu and Kashmir and Kashmir and others.

.....Respondents

By Advocate: Mr. Rajesh Thapa, DAG

ORDER [ORAL]
(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant at the outset has submitted that the TA may be dismissed as withdrawn.

2. In view of the submission made by the applicant's counsel, this T.A. is dismissed as withdrawn.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Anand...